GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO.33
ANSWERED ON 04.02.2025

DIGITAL PAYMENTS FOR DEVELOPMENT WORK

33. SHRI Y.S. AVINASH REDDY:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) whether the Government is taking steps that all panchayats in the country will mandatorily use digital payments for development work and revenue collection and they will be declared Unified Payments Interface (UPI) enabled, if so, the details thereof, State-wise particularly in Andhra Pradesh;

(b) whether it is a fact that ninety eight percent of the panchayats had already started UPI based payments and payments to panchayats will now be made digitally and payments in cheques and cash have almost been stopped and if so, the details and present status thereof;

(c) whether the Government has issued any directions/advisory to panchayats since 2014 to hold meetings with service providers and vendors and task has been given to panchayats to choose appropriate service providers and finalise vendors, if so, the details thereof; and

(d) whether panchayats have also been directed to choose a single vendor which covers the whole area and if so, the details thereof and progress made in this regard so far?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) In consonance with the vision of Digital India, Ministry has launched eGramSwaraj, an accounting application to simplify work of the Panchayats, including planning, accounting and budgeting. Further, to ensure better financial management of PRIs for enhancing transparency & accountability in maintenance of accounts, the eGramSwaraj has been integrated with Public Finance Management System (PFMS) to enable the Panchayats to make real time online payments to the vendors/service providers. The progress made under eGramSwaraj including Andhra Pradesh for the year 2024-25 is given at **Annexure-I**. Further, Ministry has been encouraging the adoption of online payment methods, including the UPI-based digital payment methods in the Panchayati Raj Institutions for revenue collection as well as for collection of fees for the Services delivered by the respective Panchayats across States/UTs. In the case of Andhra Pradesh, it has been reported by the State that all the Gram Panchayats have been made UPI-enabled. Rollout status as received from the States/UTs, including Andhra Pradesh, may be seen at **Annexure-II.**

(c) & (d) The States/ UTs have been advised to utilize/ leverage the services of authorized

Payment Service Providers, Payment Banks, and Third-Party Payment Applications (TPAPs) recognized by the National Payments Corporation of India (NPCI) for deployment of UPI based solutions in the Panchayats. National Payments Corporation of India (NPCI) has also been requested to extend requisite technical/ handholding support to the State Panchayati Raj Departments/ Panchayats with the UPI rollout through their State teams.

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Annexure referred to in reply to part (a) & (b) of the Lok Sabha Starred Question No. 33 answered on 04.02.2025 regarding 'Digital Payments for Development Work'.

Adoption of eGramSwaraj at Panchayat level during FY 2024-25

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
1	ANDHRA PRADESH	13328	13296	12907	660	660	639	13	13	13
2	ARUNACHAL PRADESH	2108	2106	185	0	0	0	25	25	7
3	ASSAM	2662	2197	2170	191	191	185	30	29	27
4	BIHAR	8054	8054	8044	534	534	529	38	38	38
5	CHHATTISGARH	11596	11594	11503	146	146	146	27	27	27
6	GOA	191	191	89	0	0	0	2	2	2
7	GUJARAT	14656	14594	13666	248	248	248	33	33	33
8	HARYANA	6225	6221	5829	143	143	131	22	22	22
9	HIMACHAL PRADESH	3615	3614	3509	81	81	80	12	12	12
10	JHARKHAND	4345	4345	4317	264	264	262	24	24	23
11	KARNATAKA	5954	5954	5935	238	232	117	31	31	28
12	KERALA	941	941	940	152	152	152	14	14	14
13	MADHYA PRADESH	23011	23009	22973	313	313	310	52	52	52

14	MAHARASHTRA	27911	27834	26268	351	351	302	34	34	34
15	MANIPUR	3180	161	120	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	186	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6792	314	314	314	30	30	30
20	PUNJAB	13237	13222	9173	152	151	110	22	22	19
21	RAJASTHAN	11211	11206	10739	361	353	351	33	33	33
22	SIKKIM	199	199	194	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12518	388	388	388	36	36	36
24	TELANGANA	12771	12768	12628	540	540	498	32	32	32
25	TRIPURA	1194	1176	1162	75	75	75	9	9	8
26	UTTARAKHAND	7795	7794	7729	95	95	95	13	13	13
27	UTTAR PRADESH	57691	57691	57596	826	826	821	75	75	75
28	WEST BENGAL	3339	3339	3338	345	345	345	22	21	21
	Total	**263481**	**251853**	**241156**	**8658**	**6402**	**6098**	**650**	**642**	**609**

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Starred Question No. 33 answered on 04.02.2025 regarding 'Digital Payments for Development Work'.

UPI rollout: State-wise Status

S. No.	State Name	Meeting with Service Providers	Selection of Vendor	Rollout of UPI
1	Andhra Pradesh	Conducted	Finalised	• UPI based Revenue Collection system has been launched in all Gram Panchayats of Andhra Pradesh. The SBI, UBI, HDFC and IDBI banks have been onboarded for UPI & QR-based payment from 15.08.2023 onwards. The status of is as follows. No. of GPs:- 13325 No. of GPs where UPI is enabled: 13325 No. of PoS machines positioned: 5032 • In some Gram Panchayats located in hilly/forest/tribal areas where the signals/connectivity is not yet established the revenue collection is being done through cash.
2	Arunachal Pradesh	Conducted	Finalised	• SBI has been appointed for UPI enablement • Zila Panchayat has been UPI enabled, GPs UPI enablement is in progress
3	Assam	Conducted	Finalised	• Panchayats were instructed to obtain QR code from respective Banks and display them in the offices • 2147 Panchayats are UPI enabled in Assam
4	Bihar	Conducted	Bank / Service provider finalization is still in progress	
5	Chhattisgarh	Conducted	Bank / Service provider finalization is still in progress	
6	Goa	Conducted	In Progress	
7	Gujarat	Conducted	All GPS have their local bank	14181 Gram Panchayat are enabled with QR code powered by the local bank that

			QR code in place.	GP is implemented since last 6 month.
8	Haryana	Conducted	In Progress	
9	Himachal Pradesh	Conducted	Bank / Service provider finalization in progress	
10	Jharkhand	Conducted	Bank / Service provider finalization in progress	Unified Payment Interface (UPI) enabled payment yet to be implemented
11	Karnataka	Conducted	Finalised	- PoS Devices are provided to all the Gram Panchayats of Karnataka - Gram Panchayats of Karnataka are on-boarded as Billers under the Bharat Bill Payment System (BBPS) 100% of GPs have been UPI Enabled.
12	Kerala	Conducted	Finalised	100% GPs have adopted UPI based Payments
13	Madhya Pradesh	Conducted	Finalised	- All GPs have been UPI enabled. Each GP's QR/VPA is uploaded in the public domain to get tax/fees from citizens. - State is in the final stage to rollout UniPay developed by MPSEDC in association with NSDL for all online payment instruments. - Necessary instruction has been issued about not collecting cash or cheque to all Gram Panchayats.
14	Maharashtra	Conducted	Finalized	22509 GPs have been UPI enabled.
15	Manipur			
16	Meghalaya			
17	Mizoram	Conducted	Finalization of service provider is in progress.	NIL
18	Nagaland	NIL	NIL	NIL
19	Odisha	Conducted	Finalized	Panchayats are collecting OSR through UPI
20	Punjab	Conducted	Finalisation of service provider is in progress	
21	Rajasthan	Conducted	Finalisation of service provider is in progress	
22	Sikkim	Conducted	Local Banks have been informed for UPI	100% completed

			enablement	
23	Tamil Nadu	Conducted	Finalized	• In Tamil Nadu, all village panchayats' tax collections are collected through online payment methods, including UPI, debit cards, credit cards, internet banking, and PoS machines.
24	Telangana	Conducted	Finalized	• State Application already allows for UPI based payments
25	Tripura	Conducted	Finalized	• All Rural Local Bodies are UPI enabled
26	Uttarakhand	Conducted	Finalized	• All Panchayats are UPI Enabled
27	Uttar Pradesh	Conducted	Finalized	• All Panchayats are UPI-enabled for accepting digital payments.
28	West Bengal	Conducted	PhonePe has been selected as Service Provider for UPI based payment system.	• 259 GPs out of 3339 GPs are UPI enabled till date.
29	Jammu & Kashmir	Conducted	In Progress	
30	Ladakh	NIL	NIL	NIL

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